

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Shriram Land Development Pvt Ltd**

PETITION NUMBER : **IBA/863/2019**

APPLICATION NUMBER : **a) IA(IBC)/1238(CHE)/2023 in
IA/1331/IB/2020
b) IA/1331/IB/2020**

ORDER

Ld. Counsel Mr. Sushan Kareer for the Respondent. Ld. Counsel
Mr. K. Moorthy for the RP.

In this case Counsel for the Respondent stated that payment has been made and
the matter is settled. Counsel for the RP is not aware of such settlement.

Both the parties are directed to submit a memo on the status of settlement within
a week.

List the Applications for hearing on **01.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk